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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 13111/2025, CM APPL. 53671/2025, CM APPL. 53672/2025 & CM APPL. 53673/2025

PANKAJ KUMAR SINGH AND ANR

.....Petitioners

Through: Mr. P Sureshan, Adv.

versus

UNION OF INDIA AND ORS.

....Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 28.08.2025

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- 1. Mr. P Sureshan, learned Counsel for the petitioners submits that as the respondents have transferred Petitioner 2 to the Teesta Low Dam Project-IV, Kolkata, the grievances in this writ petition stand assuaged.
- **2.** Accordingly, the writ petition is disposed of as having become infructuous.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 28, 2025/rjd